

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

Petition No. 139/2009

Sub: Approval of transmission tariff for Series Compensation on Panki-Muradnagar 400 kV S/C line of UPPCL in Northern Region for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 28.10.2010

Coram : Shri S.Jayaraman, Member
Shri M.Deena Dayalan, Member

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : RRVPNL, AVVNL, JVVNL, JdVVNL, HPSEB, PSEB, HPPC, J&K, UPPCL, DTL, HPSEB, Chandigarh Administration, UPCL, NCR, BSES Yamuna, BSES Rajdhani , NDPL, NDMC, Chandigarh Admn., UPCLand NCR.

Parties present : Shri Rakesh Prasad, PGCIL
Shri Rajeev Gupta, PGCIL
Shri M.M.Mondal, PGCIL

This petition has been filed for approval of transmission tariff in respect of Series Compensation on Panki-Muradnagar 400 kV S/C line of UPPCL in Northern Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. The representative of the petitioner submitted the reply filed by Uttar Pradesh Power Corporation Ltd. (UPPCL) was received 26.10.2010 and requested for one week`s time to file rejoinder to the reply of UPPCL. Request was allowed.

3. The Commission directed the petitioner to file rejoinder on affidavit latest by 9.11.2010, with an advance copy to the UPPCL.

4. Subject to above, order in the petition was reserved.

sd/-
(T.Rout)
Joint Chief (Law)